



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



F.No.C-17/(1)/2022-BBPA

Dated : 29.11.2022

To

The Secretary,
Department of Telecommunications,
Ministry of Communications,
Sanchar Bhawan,
20 Ashoka Road,
New Delhi-110 001.

Subject-Recommendations on “Use of Street Furniture for Small Cell and Aerial Fiber Deployment” -reg.

The Authority had issued a Consultation Paper (CP), Supplementary Consultation Paper and Recommendation Paper on “Roadmap to Promote Broadband Connectivity and Enhanced Broadband Speed” dated 20th August 2020, 19th May 2021, and 31st August 2021 respectively.

2. CP dated 20th August 2020, *interalia* discussed the issues relating to cross-sector collaboration for infrastructure creation and sharing, use of electric poles for aerial fibre installation, RoW permissions for erection of telecom infrastructure, and sharing of electric poles for hosting 5G small cells infrastructure at length, however there was no explicit reference to the use of Street Furniture for rollout of 5G networks. Accordingly, a section on this issue was added in above referenced supplementary CP dated 19th May 2021.

3. Supplementary CP dated 19th May 2021, *interalia*, identified the challenges in deployment of small cells using street furniture and initiated consultation on the same with stakeholders and sought their views on how to permit the use of public places and street furniture for effective rollout of 5G. As part of the consultation process, the Authority had stressed on the need for deployment of small cells and criticality of Street Furniture for the effective role of 5G network for enhancing broadband data capacity and for mobile indoor coverage. However, the Authority finally decided that to explore this issue in detail a separate consultation process may be initiated.

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“प्रभावी विनियमन - सुगम संचार”
“Effective Regulation - Ease of Communication”

4. Accordingly, the Authority issued a Consultation paper on “Use of Street Furniture for Small Cell and Aerial Fiber Deployment” dated 23.03.2022, wherein various issues were raised for seeking comments and counter comments from the stakeholders. Subsequently, the open house discussion was held on 23.08.2022.

5. Based on the comments received and its own analysis, the Authority has finalized its recommendations on **“Use of Street Furniture for Small Cell and Aerial Fiber Deployment”**. The same has been enclosed herewith. These recommendations broadly cover the following topics:

- a. Right of Way (RoW) Issues and adequacy of current provisions in ROW rules 2016
- b. Infrastructure sharing by the Controlling Administrative Authorities (CAA) with TSPs and IP1s
- c. Street furniture and small cell sharing among TSPs and IP1s
- d. Process Simplification, Permission Exemption for small cells and standardization of small cells and installation practices
- e. Power related issues and solutions
- f. Institutional mechanism for enabling Collaboration between Controlling Administrative Authorities and TSPs/IP1s.

6. In keeping with practice, a copy of this letter along with recommendations, is being placed on the website of TRAI (www.trai.gov.in).

This letter issues with approval of the Authority.

Enclosure: As above.


(V. Raghunandan)

Secretary, TRAI